GOVERNMENT OF INDIA MINISTRY OF HOUSING AND URBAN AFFAIRS RAJYA SABHA UNSTARRED QUESTION NO. 860 ANSWERED ON 08/12/2025

FUND RELEASED FOR INTEGRATED URBAN POVERTY ALLEVIATION PROGRAMME

860. SHRI CHANDRAKANT DAMODAR HANDORE

Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state: -

- (a) the amount of fund released under Integrated Urban Poverty Alleviation Programme to States specifically for poverty alleviation in backward areas, including details of achievements related to SCs and STs under this programme;
- (b) whether the Parliamentary Committee on the Welfare of Scheduled Castes and Scheduled Tribes actively monitors welfare measures and has previously submitted reports on the action taken by the Government regarding the reservation and employment of SCs/STs in bodies like the Delhi Development Authority (DDA); and
- (c) if so, the details thereof?

ANSWER

THE MINISTER OF STATE IN THE MINISTRY OF HOUSING AND URBAN AFFAIRS (SHRI TOKHAN SAHU)

- (a) : No such programme named Integrated Urban Poverty Alleviation Programme is implemented by the Ministry of Housing and Urban Affairs.
- (b) & (c): Yes. The Parliamentary Committee on the Welfare of Scheduled Castes (SCs) and Scheduled Tribes (STs) monitors the welfare measures and safeguards provided to SCs and STs in various Ministries, Departments, public authorities and statutory bodies, including the Delhi Development Authority (DDA).

In respect of DDA, the Committee presented report on the subject "Reservation for Scheduled Castes and Scheduled Tribes in the services and in the allotment of commercial and residential accommodation of Delhi Development Authority (DDA)" on 07.08.2025 (which is available at 'https://elibrary.sansad.in/items/6f53257e-2bc4-4988-a857-3071010b5beb').
